

Year-2023-24

I, Saurabh Srivastava son of Mr. Vinay Kumar Srivastava, aged -3 byrs, belonging to Bihar Vidhan Sabha Secretariat Service and presently working as Assistant Section Officer in Bihar Vidhan Sabha, Patna give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.*

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Sneha	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Cash	Rs. 2500.00/-	Rs. 1500.00/-			
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies	Savings account - Rs 380000.00/- PPF and FD -Rs. 3609223/-	FD -Rs. 69250/-			
(iii)	Bonds, Debentures and Shares in Companies,	Mutual funds- Rs.870000 nps-986343/-				
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc)	Yamaha FZ-S Rs. 110000 Maruti Brezza Rs. 710000/-				1 1 2 1 2 1 2 1 2 1 2 1 2 1 2 1 2 1 2 1
(vi)	Jewellery (details of weight and value)	Gold- 40gm Value-Rs.237000 approx.)	Gold- 200gm Value-Rs.1007000 approx.)			
(vii)	Other assets, such as values of claims/ interests	NIL				

Note: - Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*. Dependant here means a person substantially dependant on the income of the employee.

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Detail of Immovable assets. B.

(Note:- Properties in joint ownership indicating the extent of joint ownership will also have to be

Sr. No.	Description	Self	Spouse Name	Dependant - 1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land- Location (s)- SurveyNumber (s)- Extent (Total Measurement)- Current market value	Nil	Nil			
(ii)	Non-Agricultural Land- Location (s)- Survery Number (s)- Measurement- Current market value	Nil	Nil			
(iii)	Buildings (Commercial and residential)Location(s)-Survey/door number(s)-Extent (Total measurement)-Current market value	Nil	Nil			
(iv)		Hindu Undivided Family (HUF)	Nil			
(v)	Others (such as interest in property)	Nil				

(2) I give herein below the details my liabilities/ overdues to public financial institutions and government dues :[Note: Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on03-02-2022
(a)	(i) Loans from Banks	***************************************	
	(ii) Loans form Financial Institutions		Nil
	(iii) Government Dues : (a) dues to departments dealing with government accommodation		Nil
	(b) dues to department dealing with supply of water		Nil
	(c) dues to departments dealing with		

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	supply of electricity		Nil
	(d) dues to departments dealing with telephones		Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		Nil
10.3746	(f) Other dues, if any		Nil
(b)	(i)Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN)	Assessment Year 2023-24 Income Tax Paid Rs.87565/- PAN-DISPS8320C	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		Nil
	(iii) Sales Tax [Only in case of proprietary business]	Annual Control of the	Nil
	(iv) Property Tax	Marghest	Nil

C. PERSONAL DETAIL:

i) GPF/CPF/PRAN NO	·	PRAN-110193801094
ii) Gender	:-	M
iii) Date of Birth	-	21.03.1993
iv) Class/Group	:-	B (A/B/C)
v) Cadre		-Bihar Vidhan Sabha Secretariat Service (Full Name e.g., B.A.S. Bihar Administrative Service. B.S.S. Bihar Secretariat Service etc.)
vi) Home District	- i	Patna
I haraby declare that the a	hove det	ails are true to the best of my knowledge and belief.

Signature: - furnithbother
Name of Em Name of Employee:-Saurabh Srivastava

Designation:- Assistant Section Officer, Bihar Vidhan Sabha, Patna.

Department :-Bihar Vidhan Sabha Secretariat, Patna

Place :- Patna

Date :- 08-02-24

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Several Interes